

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**

**Dated: 06.11.2020**

**NOTICE**

Take notice that the following matters adjourned on 05.10.2020 in the Court - II will be listed as indicated below: -

| S. No. | Case No.                                    | Name of the parties  | Original date of hearing | Next date of hearing |
|--------|---|--|--------------------------|----------------------|
| 1.     | Comp. App. (AT)<br>(Ins) No. 437 of<br>2020 | Hem Chander<br>Vs.<br>Ganesh Prasad Agarwal & Anr.   | 05.10.2020               | 10.11.2020           |
| 2.     | Comp. App. (AT)<br>(Ins) No. 349 of<br>2020 | Deepak Parasuraman & Anr.<br>Vs.<br>Sripriya Kumar & Anr.<br><br><b>With</b>                   | 05.10.2020               | 10.11.2020           |
| 3.     | Comp. App. (AT)<br>(Ins) No. 765 of<br>2020 | P R Venkatesh<br>Vs.<br>Sripriya Kumar & Ors.  | 05.10.2020               | 10.11.2020           |
| 4.     | Comp. App. (AT)<br>(Ins) No. 555 of<br>2020 | Anuj Khanna<br>Vs.<br>Wishwa Naveen Traders & Anr.   | 05.10.2020               | 10.11.2020           |
| 5.     | Comp. App. (AT)<br>(Ins) No. 597 of<br>2020 | HEC Infra Projects Ltd.<br>Vs.<br>Jyoti Ltd.   | 05.10.2020               | 11.11.2020           |
| 6.     | Comp. App. (AT)<br>(Ins) No. 623 of<br>2020 | Hemanshu Jamnadas Domadia<br>Vs.<br>Central Bank of India & Anr.                               | 05.10.2020               | 10.11.2020           |
| 7.     | Comp. App. (AT)<br>No. 105 of 2020          | Registrar of Companies<br>Vs.<br>AD Fin Capital Services India Pvt.<br>Ltd.<br><br><b>With</b> | 05.10.2020               | 10.11.2020           |
| 8.     | Comp. App. (AT)<br>No. 106 of 2020          | Registrar of Companies<br>Vs.<br>Attractive Fin-Lease Pvt. Ltd.<br><br><b>With</b>             | 05.10.2020               | 10.11.2020           |
| 9.     | Comp. App. (AT)<br>No. 115 of 2020          | Registrar of Companies<br>Vs.<br>Aquiss Pvt. Ltd.<br><br><b>With</b>                           | 05.10.2020               | 10.11.2020           |

|            |  |  |                   |                   |
|------------|--|--|-------------------|-------------------|
| <b>10.</b> | Comp. App. (AT)<br>No. 116 of 2020                                       | Registrar of Companies<br>Vs.<br>Euro Asia Mercantile Pvt. Ltd.<br><br><b>With</b> | <b>05.10.2020</b> | <b>10.11.2020</b> |
| <b>11.</b> | Comp. App. (AT)<br>No. 117 of 2020                                       | Registrar of Companies<br>Vs.<br>Nandal Finance and Leasing Pvt.<br>Ltd.           | <b>05.10.2020</b> | <b>10.11.2020</b> |
| <b>12.</b> | Comp. App. (AT)<br>(Ins) No. 546 of<br>2020                              | Rajratan Babulal Agarwal<br>Vs.<br>Solartex India Pvt. Ltd. & Ors.                 | <b>05.10.2020</b> | <b>10.11.2020</b> |
| <b>13.</b> | Comp. App. (AT)<br>(Ins) No. 294-295<br>of 2020<br><br><b>Part Heard</b> | State Bank of India<br>Vs.<br>Visa Steel Ltd.                                      | <b>05.10.2020</b> | <b>09.11.2020</b> |

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**By the order of Hon'ble Acting Chairperson**  
-sd/-  
**Registrar**